

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4496
ANSWERED ON:07.09.2012
FAMILY LIVING BELOW POVERTY LINE
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has any scheme to give financial help to a family living below poverty line when death occurs to its primary bread winner;
- (b) if so, the details thereof;
- (c) whether Government has set any guidelines for this purpose;
- (d) if so, the details thereof; and
- (e) the funds sanctioned, released and utilized by the State Governments during each of the last three years and the current year for the purpose?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (d): The Ministry of Rural Development is implementing through State Governments and UT Administrations a scheme namely National Family Benefit Scheme (NFBS). Under this scheme, earlier a provision of grant of Rs. 5,000/- was made in case of natural death of BPL primary bread winner. The primary BPL bread winner specified in the scheme, whether male or female, had to be a member of the household whose earning contributed substantially to the total household income. The death of such primary bread winner occurring whilst he/she was in the age group of 18 to 64 years. In the year 1998, the amount of benefit has been raised to Rs. 10,000/- in case of death due to natural causes as well as accidental causes.

(e): The funds are released to State Governments / UTs by Ministry of Finance as Additional Central Assistance. The National Family Benefit Scheme is a sub-scheme of the National Social Assistance Programme (NSAP) and details of funds released sub-scheme wise to State/UTs are not maintained. These sub-schemes are only for BPL families. However, the expenditure under NFBS during the last 3 years is as under:-

2009-10	Rs. 15401.94 lakhs
2010-11	Rs. 32444.34 lakhs
2011-12	Rs. 18980.92 lakhs